

support cochlear implant surgery to hearing impaired children upto 5 years of age at a cost of up to ₹6.00 lakh per child.

- (ii) **Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA):** Under this scheme, assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of the Rights of Persons with Disabilities Act, 2016, mainly for creation of barrier free environment including Accessible India Campaign and skill development of persons with disabilities (PwDs).
- (iii) **Deendayal Disabled Rehabilitation Scheme (DDRS):** Under the scheme grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.
- (iv) **Scholarship Schemes** under which the Government provides scholarships for students with disabilities such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and Ph.D courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level) and Free Coaching for Students with Disabilities (SwDs).

Policies for De-Notified Tribes

*145.DR. AMAR PATNAIK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any proposal pending before Government to utilise caste based data from the 2011 Census to formulate policies with respect to De-Notified Tribes;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether Government intends to carry out a systematic caste based census of De-Notified and Nomadic Tribal Communities in the 2020-21 Census, if so, the details thereof?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) to (c) No Sir, There is no such proposal pending with the Government. Moreover as per the Registrar General and Census Commissioner of India the caste-wise population enumeration other than the notified SCs and STs has been discontinued as a matter of policy and has opined that there is no scope of enumeration of those DNTs who are not covered either in SC or ST.

(d) No policy decision has been taken so far in this regard.

Authenticity of unemployment data

*146. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the current system for recording unemployment figures in the country and whether this system is providing true information regarding unemployed people;

(b) the number of unemployed people in the country at present;

(c) whether there is any system under which the unemployed can be registered and provided an opportunity for employment so that they do not have to fill the form repeatedly and pay excessive application fee; and

(d) the current status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) With a view to measure changes in the labour market on more frequent basis, National Statistical Office (NSO), Ministry of Statistics and Programme Implementation conducts annual regular employment and unemployment survey, namely, Periodic Labour Force Survey (PLFS) with aim to provide quarterly changes of various indicators of the labour market for urban areas and the annual estimates of different labour force indicators for both rural and urban areas, at State/UT and all India level.

As per the results of annual PLFS report 2017-18, the estimated unemployment rate on usual status (principal status+subsidiary status) basis for persons of all ages in the country to the extent available is 6.1%.

(c) and (d) No. However, Government has implemented the National Career Service (NSC) Project which comprises a digital portal that provides a nation-wide online